

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI**

Dated: 07.12.2018

**IT IS NOTIFIED THAT UNDERMENTIONED CASES WHICH COULD NOT BE TAKEN-UP ON 07.12.2018 WILL NOW BE LISTED ON THE DATES AS MENTIONED AGAINST EACH**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES	NEXT DATE OF HEARING
1.	Original Application No. 134/2015 (M.A. No. 757/2015 & M.A. No. 477/2016)	Friends through its General Secretary Vs. Ministry of Water Resources	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advocates for Applicant  Mr. A. K. Prasad, Advocate for R-1 Dr. Abhishek Atrey, Advocate for R-2 Mr. Rajkumar, Advocate for R-3 Mr. Subramonium Prasad, Sr. Advocate with Mr. Gaurav Nair, Advocate Mr. Atmaram N. S. Nadkarni, Sr. Advocate with Mr. Anuj Sharma, Advocate for R-5 Ms. Dhawani Kavi & Mr. Mayank Mohan, Advocates for Intervener Mr. Sugriva Dubey, Advocate Ms. Sakshi Popli, Advocate for DJB Mr. Sangram Patnik, Advocate for DDCA Mr. Dileep Poolakkot, Advocate	<b>20.12.2018</b>
2.	Original Application No. 187/2017	Ridhima Pandey Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advocates for Applicant  Mr. Divya Prakash Pande, Advocate for R-1 Mr. Rajkumar, Advocate for CPCB	<b>02.01.2019</b>
3.	Original Application No. 604/2018	Sarbeswar Behura Vs. Union of India & Ors.	Ms. Isha Arora, Advocate for Applicant	<b>04.01.2019</b>
4.	Original Application No. 827/2018	<b>"Garbage Dumping at Auction Shed Nos. 12 &amp; 13, Azadpur, Subji Mandi"</b>		<b>14.12.2018</b>

**COURT MASTER**